

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 139 of 2013 & IA-205 of 2013

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Appeal No. 140 of 2013 & IA-206 of 2013

Dated : 1st October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 139 of 2013 & IA-205 of 2013

North Karanpura Transmission Co Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swagatika Sahoo (GUVNL)
Mr. Alok Shankar for R.28
Mr. Shubham Srivastava for R-2
MSEDCL
Ms. Suparna Srivastava for R.44
Mr. Manoj Dubey for R.8

Appeal No. 140 of 2013 & IA-206 of 2013

Talcher-II Transmission Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. Vallinayagam for R.2 to R.6
and R.7 to R.12
Mr. R.B. Sharma for R.15
Mr. M.T. George
Ms. Suparna Srivastava
for R.20

ORDER

We have heard learned counsels for the parties. All the parties are directed to file their respective Comprehensive Written Submission after serving copy on the other side on or before 10.10.2013.

Post the matter for Reporting Compliance on **11.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt